

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

102. C.P.(IB)-281(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **14.02.2024**

NAME OF THE PARTIES: ICICI Home Finance Company Limited

V/s.

DSK Global Education And Research Limited

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

1. Adv. Shyam Kapadia for the Financial Creditor and Adv. Saiee for the Corporate Debtor are present through VC.
2. Ld. Counsel for the FC submits that reply was received on 08.01.2024 and the rejoinder has been prepared which have been served upon the CD. However, due to technical glitch, he could not upload the same.
3. Ld. Counsel for the CD requested time to go through the rejoinder and file response.
4. At the joint request, list this **26.02.2024**. It is made clear that no further adjournment will be granted.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)